

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 325

IA-5488/2023 IA-5126/2023 IA-472/2024

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Radiant Castings Pvtg Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 22.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P. Nagesh Sr. Adv, with Mr. Kumar Chitranshu, Advs.
Mr. Ashok Kumar Singh, Sr. Advt, Mr. Vikram Baid,
Ms. Saloni Singh, Mr. Rajat Joshi, Mr. Rai, Advs
in IA-472/2024.

For the RP : Mr. Arvind Nayar, Mr. Sandeep Bajaj, Mr. Vipul Jai,
Mr. Mayank Biyani, Ms. Vanshika Rana, Advs.

For M. Committee : Mr. Adarsh Tripathi, Advocate.

ORDER

IA-472/2024 IA-5126/2023 IA-5488/2023:-

As prayed for by the Learned Counsel appearing for the parties, the matter is adjourned. The parties are directed to complete the pleadings, if not already completed. The parties shall file written submissions along with case laws, if any, within one week.

List the matter on **19.03.2024** for arguments at 3:00 PM.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)